

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.123
IB-1770/ND/2019

IN THE MATTER OF:

Pioneer Formwork Pvt. Ltd
Vs.
BL Kashyap and Sons Ltd

...OPERATIONAL CREDITOR

..CORPORATE DEBTOR

SECTION
U/s 9 IBC, 2016

Order delivered on 01.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant : -
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 24.2.2021.


(Madhu Narula)
Court Officer